

Title: Motion for introduction and passing of the Appropriation (No.2) Bill, 1999.

00.19 hrs

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): Mr. Speaker, Sir, I beg to move for leave to introduce a Bill to provide for the authorisation of appropriation of moneys out of the Consolidated fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 1997, in excess of the amounts granted for those services and for that year.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 1997, in excess of the amounts granted for those services and for that year."

The motion was adopted.

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): Sir, I introduce** the Bill.

SHRI YASHWANT SINHA: Sir, I beg to move:

"That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 1997, in excess of the amounts granted for those services and for that year, be taken into consideration."

MR. SPEAKER: The question is:

"That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 1997, in excess of the amounts granted for those services and for that year, be taken into consideration."

The motion was adopted.

MR. SPEAKER: The House shall now take up clause by clause consideration of the Bill.

*Published in the Gazette of India, Extraordinary, Part-II, Section-2, dated

16.03.99.

**Introduced with the recommendation of the President.

The question is:

"That clauses 2 and 3 stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

MR. SPEAKER : The question is :

That schedule was added to the Bill.

The motion was adopted.

The Schedule was added to the Bill.

MR. SPEAKER : The question is :

That Clause 1, the Enacting formula and

title stand part of the Bill.

The motion was adopted.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI YASHWANT SINHA: I beg to move:

"That the Bill be passed."

MR. SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

00.21 hrs

The Lok Sabha then adjourned till Eleven of the Clock on
Wednesday, March 17, 1999/Phalguna 26, 1920 (Saka).